

**THE GUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-51/1997/12359/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 21 December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No.DJB/5350 (E) dated 11.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Winter vacation from 23.12.2023 to 31.12.2023, along with station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-51/1997/12360-12361/A, dated , 21-12-23**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**